National Company Law Tribunal Allahabad Bench

CPNO. 80/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAMABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Galary Life Case Sewices Ltd.

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of Companies Act 1956.

SI. NO.

Representation

1. Rejnieh Sinha Adur Patrisine fymyt terl 2. Shahi of Kazons Adl, Respondent for

CP No.80/ND/2015

Parties are represented by their respective counsel. The order on the impleadment application is not ready. Further, the counsel for both the parties are having consensus for fixing some other date, for the purpose of arguments in respect of maintainability of application, as Mr. Abhay K Das Sr. Counsel is not available today. Meanwhile, this Court may proceed to pronounce order on impleadment application.

In view of above the matter is adjourned to 15th December, 2017.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Chaturvedi, Member (Judiciai)